

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 135 of 2014**

**Dated : 12<sup>th</sup> January, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Kerala State Electricity Board ..... Appellant(s)  
Versus  
Kerala State Electricity Regulatory Commission ..... Respondent(s)**

Counsel for the Appellant (s) : Mr. T. George

Counsel for the Respondent (s) : -

**ORDER**

The learned counsel for the appellant prays for and is granted two weeks time to file rejoinder.

List the appeal for hearing on **30<sup>th</sup> January, 2015**.

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/jp*

